

Is it the pleasure of the House that leave as recommended by Committee may be granted ?

SEVERAL HON. MEMBERS : Yes.

MR. CHAIRMAN : The leave is granted. The Members will be informed accordingly.

PROF. MADHU DANDAVATE (Rajapur) : Further incentive should be given for absenteeism.

MR. CHAIRMAN : You have got sufficient reasons, perhaps.

15.13 hrs.

Petition re : Proposed Closure of Nationalised Companies, namely Raniganj No. 2 Works and Durgapur Works (Burn Standard Co. Ltd. Distt. Burdwan)

SHRI KRISHNA CHANDRA HALDER (Durgapur) : I beg to present a petition signed by Shri Haradhan Roy and others regarding proposed closure of nationalised companies, namely, Raniganj No. 2 Works and Durgapur Works (Burn Standard Company Ltd., District Burdwan).

15.14 hrs.

LEVY SUGAR PRICE EQUALISATION FUND (AMENDMENT) BILL\*

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : Sir, I beg to move for

leave to introduce a Bill to amend the Levy Sugar Price Equalisation Fund Act 1976.

Mr. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to amend the Levy Sugar Price Equalisation Fund Act, 1976."

The motion was adopted.

SHRI BHAGWAT JHA AZAD : Sir I introduce the Bill.\*\*

15.15 hrs.

MATTERS UNDER RULE 377

(i) Power shortage in Uttar Pradesh

श्री बी. डी. सिंह (फूलपुर) : समापति महोदय, मत 1 मई से उत्तर प्रदेश में बड़े पैमाने पर विद्युत कटौती लागू कर दी गई है, जिससे प्रदेश में विषम परिस्थिति उत्पन्न हो गई है। यह कटौती विभिन्न प्रकार के उद्योगों तथा घरेलू उपभोगों पर लागू होगी। यहां तक कि महत्वपूर्ण उद्योगों, उर्वरक, सीमेंट मेल की इकाइयों, बनस्पति, कपड़ा, कताई, जूट, टेलीफोन आदि में भी 50 प्रतिशत की विद्युत कटौती कर दी गई है। अनेक उद्योगों को सप्ताह में लगातार 3 दिन तक विद्युत उपलब्ध नहीं होगी। जब भी इस प्रकार की कटौतियां लागू होती हैं, सबसे अधिक बुरा प्रभाव

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\*\*Introduced with the Recommendation of the President.